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PART I

Appointments, Postings, Transfers, Powers, Leave and other Personal Notices

HOME DEPARTMENT NOTIFICATIONS

The 26th September 1944

No. 5106-A.—Mr. H. Lal, I.C.S., Director of Development, Registrar of Co-operative Societies and Elections Officer, Orissa, is granted leave on average pay for twenty-two days under Fundamental Rules 77 and 81, with effect from the 2nd October 1944.

The 26th September 1944

No. 5107-A.—Rai Bahadur Satis Chandra Ray, Deputy Registrar of Co-operative Societies, is appointed to act as Director of Development and Registrar of Co-operative Societies, Orissa, during the absence, on leave, of Mr. H. Lal, I.C.S.

He is also appointed to act as Elections Officer, Orissa, during the period.

The 27th September 1944

No. 5117-A.—Mr. S. J. Majumdar, I.C.S., Under-Secretary to Government in the Home and Finance Departments, is granted leave on average pay for a period of twenty-nine days, with effect from the 3rd October 1944, under rules 77 and 81 of the Fundamental Rules.

The 27th September 1944

No. 5118-A.—On return from leave, Rai Bahadur Samuel Das, Magistrate and Collector, is appointed to be Secretary to Government in the Education, Health and Local Self-Government Departments.

Notification No. 4978-A., dated the 16th September 1944, appointing him to be Deputy Commissioner of Sambalpur, is cancelled.

The 27th September 1944

No. 5119-A.—Notification No. 4979-A., dated the 16th September 1944, appointing Mr. M. Azfar, I.C.S., officiating

Deputy Commissioner of Sambalpur, to act as Secretary to Government in the Education, Health and Local Self-Government Departments, is cancelled.

The 21st September 1944

No. 5067-P.—On return from leave, Sri Bholanath Pati, Inspector of Police, is appointed to officiate as Deputy Superintendent of Police, Criminal Investigation Department (Crime Branch), vice Sri Joy Gopal Das, transferred.

The 27th September 1944

No. 5120-P.—On return from leave, Mr. T. Nath, I.P., Assistant Superintendent of Police, is posted to the Russelkonda subdivision of Ganjam district.

The 27th September 1944

No. 5121-P.—On being relieved of his present duties as officiating Deputy Superintendent of Police, Russelkonda, Sri Rajkishore Mahapatra is reverted to his substantive rank of Inspector of Police.

The 22nd September 1944

No. 5093-Poll.—Mr. B. N. Mullik, O.B.E., I.P., Deputy Secretary to Government in the Home (Civil Defence) Department and Deputy Director of Civil Defence, is granted leave on average pay for twenty-eight days under Fundamental Rules 77 and 81, with effect from the 2nd October 1944.

By order of the Governor

A. H. KEMP

Chief Secretary to Government

SUBORDINATE CIVIL SERVICE HOME DEPARTMENT NOTIFICATIONS

The 26th September 1944

No. 5109-A.—Sri Gobind Chandra Patnaik, Sub-Deputy Collector on probation at Bargarh in the district of Sambalpur, is granted earned leave for sixty days under rules 6 and 9 of the Orissa Leave Rules, 1939, with effect from the 2nd October 1944.

The 27th September 1944

No. 5122-A.—So much of notification No. 3875-A., dated the 24th July 1944, as relates to the placing of the services of Sri Gobind Chandra Patnaik, Sub-Deputy Collector on probation, at the disposal of the Development Department, is cancelled.

By order of the Governor

A. H. KEMP

Chief Secretary to Government

OFFICE OF THE DIRECTOR OF HEALTH AND INSPECTOR-GENERAL OF PRISONS NOTIFICATION

The 21st September 1944

No. 3201-Jl.—Dr. Jagannath Das, M.B., D.T.M., made over charge of the Balasore Jail to Rai Sahib Dr. A. P. Sinha, M.B., D.T.M., in the forenoon of the 13th September 1944.

A. N. CHOPRA, LT.-COL., I. M. S.
Director of Health and Inspector-General
of Prisons, Orissa

OFFICE OF THE CONSERVATOR OF FORESTS NOTIFICATION

The 21st September 1944

No. 3145.—Sri Sreepal Jee, temporary Assistant Conservator of Forests attached to Angul Division, is transferred to Ghumsur North Division to hold charge of Kullad Range, with effect from the 10th October 1944, with headquarters at Russelkonda.

J. W. NICHOLSON
Conservator of Forests, Orissa

OFFICE OF THE INSPECTOR-GENERAL OF POLICE NOTIFICATION

The 23rd September 1944

No. 1773-A.—Sri Saligram Dube, officiating Deputy Superintendent of Police, Sambalpur, is granted leave on average pay for fifteen days from the 5th October 1944 or any subsequent date under rules 150 and 155-157 of the Orissa Service Code. He is reposted to Sambalpur on the expiry of the leave.

The leave has been granted subject to its being due.

C. R. B. MURRAY
Inspector-General of Police, Orissa

ELECTION OF UNION BOARD MEMBERS NOTIFICATION

The 15th March 1944

Under rule 30 of the Union Board and Panchayat Election Rules under the Bihar and Orissa Village Administration Act, 1922, it is notified for general information that Sri Kasia Bhoi has been elected as a member from Ward No. IV of Satyabadi Union Board in place of Sri Kulamani Satpathi, deceased.

B. PATNAIK
District Magistrate, Puri